IN THE HIGH COURT AT CALCUTTA APPELLATE SIDE

NOTIFICATION

No. 1507 - RG. Date: 28.03.2020.

It is hereby notified for information of all concerned that considering the total lock-down resulting in suspension of functioning of the Circuit Bench of Calcutta High Court at Jalpaiguri during the period from 25th March, 2020 to 9th April, 2020, **the Hon'ble the Chief Justice**, **High Court**, **Calcutta has been pleased to pass the following order:**

The Registrar, Circuit Bench of the Calcutta High Court at Jalpaiguri shall notify the public that they may, in extremely urgent situations requiring judicial intervention, file petitions before the Registry there at Jalpaiguri with soft copies, and immediately thereafter, the petitions shall be registered and transmitted to the Registry of the Principal Bench of this Hon'ble Court via email or other available mode for being placed before the Hon'ble the Chief Justice.

By Order, Sd/-[Rai Chattopadhyay] Registrar General.